

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (d) The Central Institute of Coastal Engineering for Fishery (CICEF), Bangalore had initially conducted studies during 1978-81 for identification of suitable sites for preparation of Master Plan for the development of fishing harbours and fish landing centres on the Indian Coast, including the coast of Gujarat. In August, 1996, the CICEF in collaboration with

the State Government of Gujarat, have again carried out pre-investment studies on probable fishing harbours and landing sites and short listed the following sites for carrying out detailed techno-economic studies including model studies, wherever necessary. As per pre-investment studies, the data on economic potential of the proposed fishing harbours and fish landing centres is summarised as follows :

Sites proposed for inclusion in the Master Plan	District	Number of vessels in operation	Annual landings (1994-95) (tonnes)	Value of landings (Rupees in lakhs)	Fishermen population	Active Fishermen	Fishing villages covered
<i>I. Fishery Harbours</i>							
1. Rupen	Jamnagar	1031	15700	1848.83	10000	7000	N.A.
2. Mangrol Bara	Junagadh	234	1631	192.07	1631	495	1
3. Dholai	Valsad	1500	5996	706.09	11996	4265	7
4. Umbergaon	Valsad	1000	10980	1293.00	16683	7441	9
<i>II. Fish Landing Centres</i>							
1. Madhavpur	Junagadh	450	1909	224.80	1792	595	1
2. Sutrapada	Junagadh	287	1553	182.88	2994	497	1
3. Dhamlej	Junagadh	450	1627	191.60	2080	643	1

#### Identification of Border Problem

560. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a high level official's Conference of the Union Government and Government of West Bengal was held recently during 1997 in Calcutta to discuss the problems arising out of the border fencing of the border districts of West Bengal and construction of the border roads;

(b) if so, the problems identified thereat; and

(c) the steps taken to resolve the problems discussed in the conference ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) Problems in respect of land acquisition under Act I and problems of payment of final compensation of land acquired under Act II were identified and discussed.

(c) Action plan for finalising land acquisition under specific time frame has been worked out and the concerned authorities have been instructed to adhere to it.

#### Sea Turtles

561. SHRI AYYANNA PATRUDU :  
SHRI T. GOPAL KRISHNA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the nesting of a variety of sea turtles in Orissa coast is being disturbed by the projects of Defence Research and Development Organisation;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) The Defence Research and Development Organisation (DRDO) has established an Interim Test Range, at Chandipur in Bhadrak District of Orissa. The project has been cleared under the Forest (Conservation) Act, 1980 subject to the following conditions/safeguards to ensure safety of sea turtles :

(i) No felling of trees will be done inside the

proposed area of diversion for any purpose other than survey and demarcation after obtaining prior permission of the local DFO.

(ii) No operation will be undertaken which will likely to disturb the migration and mass nesting of sea turtles i.e. between January to March every year.

(iii) The user agency will not, in any manner, cause disturbance to the Mangrove Ecosystem and wildlife habitat.

(iv) The islands where from diversion of land has been proposed will remain closed to outsiders excepting defence and forest personnels.

(v) The lights on the Outer-wheeler Islands during the period i.e. between January to March will have to be camouflaged in such a manner that it is not seen from Gahirmatha side, so as to present any disturbance to young turtle.

If these safeguards are properly followed the effect on the sea turtles will be minimal.

#### **Subsidy on Sugar**

562. SHRI PRITHVIRAJ D. CHAVAN : Will the Minister of FOOD be pleased to state :

(a) the amount of subsidy given to FCI each month for the distribution of sugar;

(b) whether a large amount of subsidy is to be paid by the Government to FCI;

(c) whether the Government plan to clear the dues; and

(d) if so, the details thereof ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d) Subsidy is paid to FCI as per the claims which are not monthwise.

Subsidy Paid to FCI Date	Amount Released (in crores)
19.12.95	Rs. 100 cr.
20.3.96	Rs. 80.73 cr.
21.6.96	Rs. 155.62 cr.
21.6.96	Rs. 258.67 cr.
2.1.97	Rs. 81.46 cr.
18.2.97	Rs. 148.00 cr.
	Rs. 824.48 cr.

#### **Surrender of Militants**

563. SHRI GULAM RASOOL KAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of militants who surrendered before the Indian forces;

(b) whether there is any scheme for their rehabilitation; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The information is being obtained from States/UTs and would be laid on the Table of the House.

#### **Programmes for Scheduled Castes/ Scheduled Tribes**

564. SHRI K.H. MUNIYAPPA : Will the Minister of WELFARE be pleased to state :

(a) whether special programmes have been planned in the Ninth Plan to mitigate the problems of Scheduled Castes, Scheduled Tribes and other weaker sections of the society; and

(b) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) **Scheduled Castes Development** :

No new programmes have been proposed in the Ninth Plan in respect of Scheduled Castes Development. However, the on-going programmes are being continued and will be strengthened. Wherever necessary, the schemes will be suitably re-structured.

#### **Scheduled Tribes Development :**

A special scheme has been proposed during the Ninth Plan for Socio-Economic Development of primitive Tribal Groups, numbering 7 tribes, in the country. The focus of this scheme will be both basic infrastructure development and for educational and economic development. Medical intervention is also an important aspect of the scheme. During 1997-98, an outlay of Rs. 2.00/- crores has been proposed. This new scheme is proposed to be introduced in addition to the on-going schemes.

#### **Minorities Development :**

No special programme has been planned for the weaker sections amongst minorities during the Ninth Plan period except for the on-going scheme of Pre-Examination Coaching Scheme for Weaker Sections based on economic criteria. While an amount of Rs. 18.20 crores has been proposed for the Ninth Plan, during 1997-98 a sum of Rs.